

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.83/2017  
IN  
CP NO. 70 (CHD) 2016**

Navdisha Real Estate Pvt. Ltd. & Ors. ....Petitioners  
Versus  
M/s GPI Textiles Ltd. & Ors.. ....Respondents

Present:: Mr. Mayour Kanwar, with Ms.Divya Sharma,Advocates for  
Mr.Manish Jain, Advocate for Petitioners  
Mr.Aman Bahri. Advocate for respondents No.1 & 3 to 8.  
Mr.Amit Jhanji, Advocate for respondents No.9 & 10.

As per office report respondents have filed reply to the application  
along with affidavit and copy has been supplied to the counsel for petitioners.  
Office has also reported that report of the Chairperson upon the holding of  
meeting has been received in a closed envelope.

Learned counsel also submits that arguing counsel is not available due  
to personal difficulty. The matter be now listed on 11.08.2017 for hearing.

*Sd/-*  
(Justice R.P.Nagrath)  
Member (Judicial)

July 24, 2017  
subbu